



भारतीय विधिज्ञ परिषद् BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)

21, Rouse Avenue Institutional Area, Near Bal Bhawan, New Delhi - 110002

Administrative Order Dated 14.05.2020

It is notified (vide Bar Council of India Resolution dated 13.05.2020) for information of all Advocates of the country, that considering the medical advice and also the circular dated 13.05.2020 issued by Hon'ble Supreme Court of India, all Advocates may presently wear "Plain White Shirt/White Salwar-Kameez/White Saree With Plain White Neck Band" during hearings/proceedings before all the High Courts and all other Courts, Tribunals, Commissions and all other forums and no coats or Gowns/Robes are/is required to be worn during such time period during which the threat of spread of Corona Virus looms large and/or till such time the Council further issues another Administrative order modifying/ overriding this order.

This Administrative Order is being issued as a precautionary measure to check the spread of Corona Virus (Covid-19) infection under the present situation.

This order will come into force with immediate effect and will be operative until further orders of the Council.


(Srimanto Sen)
Secretary
Bar Council of India